

(b) if so, whether India has agreed to supply the same;

(c) if so, whether any agreement has been reached; and

(d) if so, the details of the same?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):
(a) No, Sir.

(b) to (d) Does not arise

Christian Missioneries Trust

7645 **PROF YADUNATH PANDEY:**
Will the Minister of LAW AND JUSTICE be pleased to state

(a) whether there is Hindu Religious Trust Board for religious properties of Hindu, Waqf Board for the religious properties of Muslims and there is no controlling trusts/board for the religious properties of Christian/Christian Missioneries Trust.

(b) if so, the reasons therefor and who controls the properties of Christians, Missioneries Trust in the country, and

(c) the remedial steps Government propose to take in this regard?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) to (c) There are certain State enactments relating to the control of the religious properties of Hindus. With regard to the control of the religious properties of Muslims and certain other minority communities, there are also Central Acts. Attempts have been made in the past to enact a comprehensive Central legislation to provide for the control of the religious institutions belonging to all religions. After a great deal of discussion, it had been felt that the matter will have to be

thoroughly discussed, at different fora which should include prominent non-officials, intellectuals, political and religious leaders and other prominent personalities conversant with the matter, before any such Central law is enacted.

[*Translation*]

Perspective Plan for the Development of Tourism

7646. **SHRI GIRDHARI LAL BHARGAVA:** Will the Minister of TOURISM be pleased to state

(a) whether the Planning Commission had constituted a Committee for preparing a perspective plan for the development of tourism by the end of this century;

(b) if so, whether the committee has submitted its report; and

(c) if so, the recommendations made by the committee in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) Yes, Sir.

(b) Yes, Sir.

(c) The recommendations of the Committee are:

- (1) A package of incentives to motivating private sector investment in tourism related activities.
- (2) Re-organisation of the Department of Tourism, India Tourism Development Corporation and the training Institutes under the Department of Tourism.